

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 949
TO BE ANSWERED ON 22ND November, 2016

FOODGRAINS TO DISASTER AFFECTED STATES

949. KUNWAR SARVESH KUMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the criteria laid down for the purpose of releasing extra foodgrains to the States affected by natural calamities;
- (b) whether the Government has received any request from the State Government of Uttar Pradesh for releasing additional foodgrains to the State for being distributed among the families in the areas affected by recent floods;
- (c) if so, the details thereof and the quantum of foodgrains made available by the Central Government to the State;
- (d) whether the foodgrains were supplied free of cost by way of Central assistance; and
- (e) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) Department of Food & Public Distribution has formulated a policy for additional allocation of foodgrains to the States affected by natural calamities which is as follows:

"In case of natural calamities the allocation for 3 months of demand will be made immediately to the State/UT so that the relief measures are not affected. However, for the demands beyond 3 months, the proposal must be recommended by Ministry of Agriculture (in case of drought) and Ministry of Home Affairs (in case of natural calamities other than drought). Also, the above allocation will be continued at MSP rate for wheat and MSP derived rate for rice, as approved by Cabinet Committee on Economic Affairs (CCEA) on 2.1.2014."

(b) to (e): No Madam, no such request has been received from the State Government of Uttar Pradesh.